

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/71(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	GENA MARKETING PRIVATE LIMITED VS SITALAMATA OIL MILL PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearances (via video conferencing/physically)

Mr. Ishaan Saha, Adv. : For Appellant
Mr. Dripto Majumdar, Adv.
Ms. A. Upadhyay, Adv.

ORDER

1. Ld. Counsel for the Appellant present.
2. Ld. Counsel appearing for the petitioner seeks two week's further time to file application in terms of last order. Time is allowed. Let the needful be done positively within the extended time.
3. Post this matter on **18/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)